

(d) Does not arise.

(b) Does not arise.

**Railway Infrastructure**

3123. SHRI D. VENKATESWARA  
RAO:  
SHRI CHITTA BASU:  
SHRI SULTAN SALAHUD-  
DIN OWAISI:  
SHRI M.V.V.S. MURTHY:

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Indian Railways are not making due profits as compared to its infrastructure and network;

(b) if so, the reasons therefor; and

(c) the measures being taken for making the Indian Railways a profiteering public sector Unit?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF): (a) The Indian Railways are making a surplus after meeting their total working expenses, payment of dividend etc. from the actual revenue receipts realised. The figure of net surplus generated for the last three years and the estimates for 1994-95 are as under:

(Rs. in crores)

Year	Net Surplus
1991-92	509.47
1992-93	783.04
1993-94 (Provisional)	1804.39
1994-95 (Estimated)	1970.00

(c) Indian Railways are already a profit making organisation. This has been made possible by better management, higher productivity, better maintenance of assets, technological upgradation and effecting all round economies in working expenses.

[Translation]

**Short Stay Homes**

3124. SHRI SURENDRA PAL PATHAK: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of the women and girls provided with temporary shelter and rehabilitation under the scheme of "Short Stay Home for Women and Girls" during each of the last three years, State-wise;

(b) whether several cases of their exploitation in these homes have come to the notice of the Government;

(c) if so, the details in this regard; and

(d) the positive steps taken by the Government against such cases.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT) (SHRIMATI BASAVA RAJESHWARI): (a) A *Statement* is attached.

(b) to (d). No, Sir. However, one case was reported by the Government of Himachal Pradesh. On the basis of enquiry and State Government's